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O.A. No. 131 of 2011

Order dated: 10.01.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&

Hon'ble Shri A. K. Patnaik, Member(Judl.)

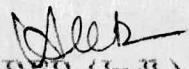
None appears for the applicant. On last
order dt. 10.1.2012 occasion, i.e. on 09.01.2012, also none was present for the
applicant.

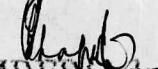
Copy of order

dt. 10.1.2012 issued
to Counsel for
all both sides.

Mr. R.C.Behera, Ld. Additional Standing
Counsel appearing for the Union of India is on
accommodation. Dr.C.R.Mishra, Ld. Counsel appearing for
Respondents No.3 is present.

The O.A. is dismissed for default/non-
prosecution of the case.


MEMBER (Admn.)


MEMBER (Admn.)

RR